

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 3801**  
ANSWERED ON – 25/03/2026

**POST-MATRIC SCHOLARSHIP SCHEME**

3801. SHRI SATNAM SINGH SANDHU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the funds allocated and released annually under the Post-Matric scholarship scheme for SC students;
- (b) the number of beneficiaries covered in the last five years, State-wise; and
- (c) the steps taken to ensure timely disbursement and prevent delays or exclusions?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The funds allocated and released annually under the Post-Matric Scholarship Scheme for Scheduled Caste students is as under:

(Rs. in Crores)

Financial Year (FY)	Budgetary Estimate	Revised Estimate	Actual Expenditure
2020-21	2987.33	3815.87	4010.16
2021-22	3415.62	4196.59	1978.56
2022-23	5660.00	5660.00	4392.50
2023-24	6359.14	5400.00	5475.42
2024-25	6359.98	5500.00	5581.52

- (b) The number of beneficiaries covered in the last five years, State-wise is at **Annexure-I**.
- (c) The release of Central share of scholarship amount is contingent upon the State Governments/Administration of Union Territories disbursing their share and pushing the State/UT share paid data to National Scholarship Portal. The steps taken to ensure timely disbursement and prevent delays or exclusions under Post Matric Scholarship Scheme for Scheduled Caste students are:
- i. W.e.f 2021-22, Central share of scholarship amount are released directly into the Aadhaar-seeded bank accounts of beneficiaries through Direct Benefit Transfer (DBT), eliminating manual interventions and ensuring faster, transparent payments.
  - ii. End-to-end digitization of the application, verification, sanction, and disbursement process ensures real-time monitoring and improved efficiency.
  - iii. Aadhaar seeding and authentication of beneficiaries help eliminate duplication and ensure that benefits reach genuine students.

Statement referred to in part (b) of the Rajya Sabha Unstarred Question No. 3801 regarding Post Matric Scholarship Scheme asked by Shri Satnam Singh Sandhu.

**State/UT wise and Financial year (FY) Number of Beneficiaries under Post-Matric Scholarships Scheme for SC Students**

	Financial year (FY)	2020-21	2021-22	2022-23	2023-24	2024-25
Sl No.	State/UT	Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
1	Andhra Pradesh	4,09,678	2,43,823	2,38,915	1,95,269	3,03,298
2	Assam	7,942	0	11,140	8,426	12,073
3	Bihar	78,181	0	1,36,340	68,975	73,615
4	Chandigarh	1,128	899	876	287	1,253
5	Chhattisgarh	1,01,987	87,464	96,267	79,237	87,675
6	Daman & Diu	142	0	98	0	0
7	Delhi	20,709	0	7,531	3,160	4,692
8	Goa	66	0	1	34	58
9	Gujarat	1,45,413	97,697	1,13,531	1,79,116	1,57,584
10	Haryana	68,183	0	87,913	70,464	55,444
11	Himachal Pradesh	16,445	0	21,502	23,959	33,149
12	Jammu & Kashmir	9,856	100	10,097	7,370	6,567
13	Jharkhand	30,608	7,805	33,922	44,610	57,784
14	Karnataka	3,18,389	1,31,448	4,58,548	4,03,965	4,04,008
15	Kerala	1,25,898	90,866	42,521	1,55,319	1,47,531
16	Madhya Pradesh	4,75,993	48,270	4,45,319	3,46,289	6,36,303
17	Maharashtra	3,91,778	68,576	1,48,573	7,49,317	3,62,808
18	Manipur	6,096	0	8,988	2,125	7,938
19	Meghalaya	0	0	0	0	25
20	Odisha	1,73,264	75,530	2,99,369	1,43,861	1,91,873
21	Puducherry	4,303	0	3,904	2,564	2,694
22	Punjab	1,76,482	1,52,157	40,708	1,99,508	2,94,284
23	Rajasthan	3,65,604	2,17,176	3,03,252	1,51,922	2,29,002
24	Sikkim	351	0	448	216	172
25	Tamil Nadu	6,54,131	4,41,672	5,43,772	6,43,761	9,34,793
26	Telangana	2,23,613	0	0	0	0*
27	Tripura	14,721	0	22,278	16,858	19,849
28	Uttar Pradesh	8,02,648	8,68,554	12,69,634	9,49,934	6,44,827
29	Uttarakhand	30,530	0	27,735	23,804	26,216
30	West Bengal	3,61,943	4,93,099	2,73,953	2,68,228	1,08,693
	<b>Total</b>	<b>50,16,082</b>	<b>30,25,136</b>	<b>46,47,135</b>	<b>47,38,578</b>	<b>48,04,208</b>

\* State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the financial year 2024-25